

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 06/(MAH)/2014
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

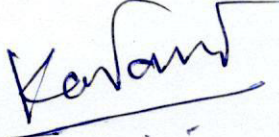
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2016

NAME OF THE PARTIES: M/s. Tata Capital Financial Service Ltd.
V/s.
M/s. Elder Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: 117C of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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6	Mr. Simil Purohit a/w Mr. Tushar Kadam Advocate for Petitioner i/b MDP & Partners	Counsel	
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Order

CP No. 06/117C/CLB/MB/MAH/2014

At request of the parties, list this matter for hearing on 22.11.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)